50 per cent during the remaining two years. Till the end of 1978-79 a sum of Rs. 106.88 lakhs have been sanctionbу Government for Central assistance Projects. equal to 50 per cent of the total expenditure incurred by the Government on these projects during the year 1979-80 and 1980-81 will be due to the State Government.

Setting up of Cement Factory at Adilabad

8460. SHRI P. RAJAGOPAL NAIDU: Wil 1the Minister of INDUSTRY be pleased to state:

- (a) whether Cement Corporation of India sent a proposal to Government to set up a cement factory at Adilabad; and
- (b) if so, whether the proposal has been approved by Government?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV). (a) Yes, Sir,

(b). Cement Corporation of India have been granted a letter of intent for setting a cement plant at Adilabad (Andhra Pradesh) for an annual capacity of 4 lakh tonnes of Cement per annum.

Utilisation of Production capacity by Sewing Machines

8461. DR. MURLI MANOHAR JOSHI: Will the Minister of INDUSTRY be pleased to state:

- (a) whether sewing machines manufacturing industry is utilising only 44 per cent of its production capacity;
- (b) if so, the names of major sewing machines manufacturing companies and the reasons for not going into full production; and
- (c) the steps taken by Government to ensure the utilisation of full producation capacity by this industry?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV). (a) to (c). During the year 1978 the capacity utilisation in the organised sector for sewing machines was 44 per cent. One of the four units in the organised sector for the manufacture of domestic and industrial sewing mchines, namely, M/s. Jay Engineer ing Works Ltd., Calcutta was under lock out since June, 1978 till March, 1979. This has resulted in decline in the overall percentage of utilisation of capacity for the Industry. Efforts made by both the Central and State Governments have since resulted in the lock-out in the company being lifted and, therefore, utilisation of capacity for the industry is expected to improve. The names of the other three sewing machine manufacturing companies are:—(1) M/s. Sansar Machines Ltd., Delhi (2) M/s. Rita Mechanical Works Ltd., Ludhiana and (3) M/s. British machinery Supplies Company, Faridabad. In addition, there is a large number of domestic sewing machine manufacturers in the small scale sector. Sewing machines (hand operated, conventional) are reserved exclusively for development in the small scale sector.

Industries Manufacturing Atomic reactors

8462. SHRI BALASAHEB VIKHE PATIL: Will the Minister of Atomic Energy be pleased to state:

- (a) the names of the industries in the country manufacturing atomic reactors;
- (b) the normal period taken by the industry to build atomic reactor; and
- (c) whether Government are taking any steps to reduce the period required for building an atomic reactor with a view to accelerate the production thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENTS OF

ATOMIC ENERGY, ELECTRONICS. SCIENCE AND TECHNOLOGY AND SPACE (PROF. SHER SINGH): (a) No industry in the country is engaged in the manufacture of atomic reactors as such. The role of industries is limited to the manufacture and supply of equipment and different components like calandria, and shields, steam generators, etc. These manufactured by industries both in the public and private sectors.

- (b) Does not arise in view of the above answer.
 - (c) Yes Sir.

National Integration Council

JAFFER SHA-8464. SHRI C. K. RIEF: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what are the details regaring the National Integration Council with its tenure: and
- (b) the criteria for selecting members of the Council?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) The National Integration Council was last reconstituted in 1968. Council did not meet after June, 1968. No tenure was fixed for the last Council.

been (b) No specific criteria haves laid down in this regard.

Cases against Mrs. Gandhi and her Family Members pending in Courts

8465. SHRI KANWARLAL GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

different (a) on what stage the cases against Mrs. Indira Gandhi and her family members are pending in the courts or outside;

- (b) the names of the courts where the cases are pending against them along with the Section of CRPC & IPC;
- (c) what specific steps Government propose to take to expedite all these cases;
- (d) whether it is a fact that the cases for not taking oath before the Shah Commission against her some of the aforesaid members of Mrs. Gandhi's family have been pending since long; and
 - (e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). A statement showing the cases pending in different courts, Sections of law and their present stage is enclosed.

against Smt. Two cases Gandhi and three cases against Shri Sanjay Gandhi are under investigation by the CBI.

- (c) Government is taking priate steps in this regard.
- (d) and (e). Two cases against Smt. Indira Gandhi under Section 178 and 179 IPC for refusal to take oath and testify before the shah Commission were filed on 21-1-78 and 23-1-78 respectively. Similarly, a case for the aforesaid offence was filed against Shri Sanjay Gandhi on 25-5-78.

Indira Gandhi On 7-11-78, Smt. moved the Delhi High Court under Section 482 Cr.P.C. for quashing complaints filed in the court of Chief Metropolitan Magistrate hearing of the case is going in the Delhi High Court.